

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/5895/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Registrar,  
Gauhati High Court,  
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, <sup>th</sup>12 November, 2021.

Sub:- Casual leave.

Ref:- Letter Dated 10.11.2020.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl on 10.11.2021**, has been granted.

Yours faithfully,

Sdt-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-21/2008/5897/A, dated 12.11.2021

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.
2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
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